

exploitation. You may take it in different ways.

I would again like to reiterate and urge upon the Government to invite all the religious leaders and demagogues of all schools of religious thoughts and ideologies, the seats and sub-seats thereof of Delhi and tell them that we all have to run this country unitedly. They should be asked to reach at a consensus about the formulation of a code of conduct which will remain inviolable by the parties and observance of all religious norms will be adhered to. They should see whether they can do it that way. It should also be ensured that only the palatable is not accepted and the unpalatable is not rejected. The practice of flattering Shankaracharya at the time of elections to have his blessings for winning votes or bowing in reverence before the Devraha Baba or the Holy Shrine of Qaba should cease to continue because such things give strength to blind faith and beliefs. There should be no politicians' visits to Chandraswami etc. with such intentions or to persons who profess to be what they are not. For instance, Dharendra Brahmachari, who is a saint on one hand and runs a gun-factory on the other or the instance of some other person who is though called Sadachari by his name but acts as a corrupt person or a man of loose morals.

We go to a particular Babaji, have his darshan, take 'Charnamrit' and utter "Jai Baba ke" and request him to bestow his kindness. They day from which the head of the Government would stop visiting Pandits and Maulvis, their following will be diminished and from that very day the fire of communalism which is ravaging the country will be extinguished. We should, therefor, in this august House take pledge and frame such a legislation that those who are in power will never go to these places and would only perform their duties and would not make a public demonstration by bowing before the Maulvis and Pandits. Then only the problem of communalism would be solved. I am a small farmer from a village. I am narrating before you the story of socialism which my guru Dr. Ram Manohar Lohia had narrated to me. When Pandit Ram

Nandan Mishra renounced the world, he told me that I should go on repeating these things. He had said that if the laws made by the Parliament imbibe courage, will, self respect and a sense of dedication towards national unity, the feelings of communalism would come to an end. But if we allow communalism to go uncurbed and keen shedding tears then discussion on communalism in parliament would be in vain and the problem of communalism will never be solved.

17.47 hrs.

BUSINESS ADVISORY COMMITTEE

Seventh Report

[English]

SHRI P.R. KUMARAMANGALAM (Sa-
 lem): I beg to move:

"That this house do agree with the Seventh Report of the Business Advisory Committee presented to the House on the 23rd April, 1990."

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Seventh Report of the Business Advisory Committee presented to the House on the 23rd April, 1990."

The Motion was adopted

17.48 hrs.

DISCUSSION UNDER RULE 193

Communal Situation in the Country -
 CONTD.

[Translation]

SHRI YADVENDRA DATT (Jaunpur): Mr. Deputy Speaker, Sir, I was listening to today's discussion with complete concentration. My friend Shri Harish Rawat referred to